

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.302

Cont.A-24/2022 CA-378/2022 Con.A-15/2022 CA-412/2022

In

CP-101/(ND)/2022

IN THE MATTER OF:

Jagmeet Sapra Singh

Vs.

Zuche Pharmaceutical Pvt Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 241/242

Order delivered on 03.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashutosh Gupta, Mr. Gaurav Rana and
Mr. Ajitesh Kumar, Advocates

For the Respondent : Mr. Shashwat Tripathi, Ms. Ridhima Verma,
Advocates

ORDER

List on **20.03.2023.**

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)